

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

M A NO. 6 OF 2025

IN

O A NO. 617 OF 2022

IN THE MATTER OF:

PUSHPENDER

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & OTHERS

...RESPONDENTS

INDEX

S.NO.	PARTICULARS	PAGE NOS.
1.	Affidavit of compliance on behalf of the Respondent No. 5, Ultratech Cement Limited	1-5
2.	<u>ANNEXURE-A (COLLY)</u> Copy of the letter dated 5 February 2024 addressed to UPPCB alongwith the compliance status and relevant annexures in a tabular form	6-24
3.	Proof of service	25

Vanita Bhargava

KHAITAN & CO
ADVOCATES FOR THE RESPONDENT NO.5

1105, ASHOKA ESTATE
24, BARAKHAMBA ROAD

NEW DELHI – 110 001

PHONE NO: + 91 11 4151 5454

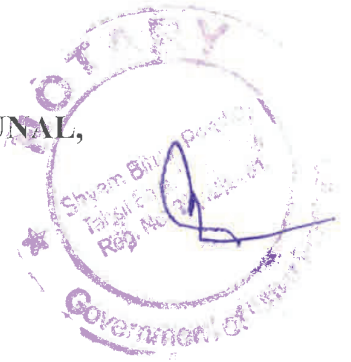
Email:-VANITA.BHARGAVA@KHAITANCO.COM

Mobile no. 9911180884

NEW DELHI

DATED: 17.02.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
M A NO. 6 OF 2025
IN
O A NO. 617 OF 2022



IN THE MATTER OF:

PUSHPENDER

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & OTHERS

...RESPONDENTS

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE
RESPONDENT NO. 5, ULTRATECH CEMENT LIMITED**

I, Sudhir Kumar Sharma, Son of Late Shri Som Prakash Sharma, aged about 54 years, working for gain at UltraTech Cement Limited, Bara Cement Works, Post-Lohgara, Tehsil:Bara, Dist: Prayagraj-212107, do hereby solemnly affirm and state as under:

1. The abovementioned Original Application had arisen on account of this Hon'ble Tribunal taking suo moto cognizance of a letter petition filed by Applicant abovenamed making certain allegations against Respondent No.4 and Respondent No.5.
2. That the aforementioned O.A. was disposed of by this Hon'ble Tribunal vide judgment dated 22 May 2024.
3. That in Para 63 and 64 of the said judgment it was directed as under:-

“63. We consider it necessary to verify the factual position regarding green belts raised by both the project proponents. We

direct the Divisional Forest Officer, Prayagraj to verify the factual position and submit report as to whether respondents No. 4 and 5 have developed green belt over 33 % of project area which is stated to be measuring about 400 acres and 6.6 hectares respectively as mandated by EC and CTE/CTO consent conditions and to submit report specifying the deficiencies of green belt/plantation in terms of area, location, number and nature of species of trees and suggesting measures required to be taken by respondents No. 4-PPGCL and 5-UTCL for remedying deficiencies of green belt/plantation and the budget amount required for the same.

64. Respondents no. 4-PPGCL and 5-UTCL are directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj are remedied so that requisite green belt/plantation of requisite width around the periphery of both the plants and over 33 % of the project area is raised during forth coming monsoon season and to file compliance report in this regard within four months.”

Para 83.7 and Para 83.8 which contains “Directions by the Tribunal” provided as under:-

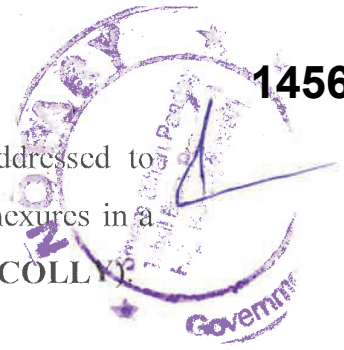
“83. In view of the above, we consider issuance of appropriate directions to be essential and accordingly issue the following directions:-

83.7. The Divisional Forest Officer, Prayagraj is directed to verify the factual position as to whether respondents No. 4-

PPGCL and 5-UTCL have developed green belt on 33 % of the project area which is stated to be measuring about 400 acres and 6.6 hectares respectively as mandated by EC and CTE/CTO consent conditions and to submit report within one month specifying the deficiencies of green belt/plantation in terms of area, location, number and nature of species of trees and suggesting measures required to be taken by respondents No. 4-PPGCL and 5-UTCL for remedying deficiencies of green belt/plantation and the budget amount required for the same.

83.8. Respondents no. 4-PPGCL and 5-UTCL are directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj are remedied so that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area is raised during forth coming monsoon season and to file compliance report in this regard within four months.

4. That in view of the above, the answering Respondent was awaiting the DFO report for submitting its compliance since on a reading of the above the answering Respondent bonafidely was under the impression that only upon the DFO specifying the deficiencies, if any, compliance report had to be filed. The answering Respondent has not received any report of the DFO.
5. Without prejudice to the same, the answering Respondent, in pursuance to the directions of this Hon'ble Tribunal in order dated 15 January 2025 has submitted the compliance report detailing the action taken and measures implemented to ensure adherence to the order passed by this



Hon'ble Tribunal. The letter dated 5 February 2024 addressed to UPPCB alongwith the compliance status and relevant annexures in a tabular form are annexed and marked as ANNEXURE-A (COLL)

- 6. That the annexures annexed to the affidavit are true and correct copies of the respective originals.
- 7. In light of the same, it is humbly submitted that the answering Respondent is compliant with the directions issued by the Hon'ble Tribunal.

DEPONENT

VERIFICATION:

I, the Deponent above named, do hereby verify that the contents of foregoing affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Verified at Bara on this 17th day of February, 2025.

DEPONENT

I/we Sudhakar Shrivastava
 by the Sri. Anil Kumar
 on date 17/02/25
 compound of the Tahsil Bara Prayagraj
 U.P. Accepted and Verified that the content
 of this affidavit are True and correct.

Jehangir
Shrivastava
17/02/25

SHYAM DEVI PANDIT
 NOTARY
 Govt. of Uttar Pradesh



Ref. No.- UTCL/BRCW/U PPCB/NGT/2025-2026/26

Date-05.02.2024

The Regional Officer,
Uttar Pradesh Pollution Control Board,
Prayagraj, Uttar Pradesh.

Subject: Submission of Compliance Report for NGT Observation.

Ref:- No.GO1410/NGT OA-NQ.617/2022/2025 on date 01/02/2025

Respected Sir/Madam,

I am writing to submit the compliance report in response to the observations made by the Honourable National Green Tribunal (NGT), Principal Bench, New Delhi in the matter of Pushpender v. State of UP & Ors, OA NO. 617 of 2017. We have diligently worked to address the concerns and implement the directives issued by the Tribunal in its order dated 22.05.24.

Pursuant to the directions of the National Green Tribunal (NGT), various compliances were directed to be undertaken by the Project Proponent(s), subject to the submission of reports by the Uttar Pradesh Pollution Control Board (UPPCB) and the Divisional Forest Officer (DFO). In the absence of the any such reports at present, we are nevertheless submitting all relevant information for your kind consideration.

Please find enclosed the compliance report which details the actions taken and measures implemented to ensure adherence to the Tribunal's directives.

We express our sincere gratitude to the Tribunal for its guidance in this matter.

We remain committed to upholding environmental standards and contributing to the protection and preservation of our environment.

Thank you for your attention to this submission. We look forward to your kind consideration and confirmation of compliance.

Yours sincerely,



(Sudhir Sharma)
AVP & Grinding Unit Head



UltraTech Cement Limited
(Unit : Bara Cement Works)

A/p : Lohgara, Tehsil : Bara, Distt. : Prayagraj (U.P.) 212107

Website : www.ultratechcement.com

Registered Office : 'B'Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400093

T.: + 91 22 66917800 | CIN : L26940MH2000PLC128420

NGT Observation

Sr.No	Observation	Compliance Status
1	CPCB, Integrated Regional Office, MoEF & CC and UPSPCB are directed to evolve an effective mechanism of monitoring compliance with EC/consent conditions stipulated to the projects for ensuring environmental friendly sustainable development.	This condition is not applicable to UltraTech Cement limited.
2	UTCL being zero liquid discharge units are directed to ensure that treated industrial effluent and domestic sewage are used for industrial purposes/horticulture/plantation and are not discharged in storm water drain except during monsoon.	We would like to humbly submit that the cement manufacturing process is best on dry process technology hence there is no requirement of water in process and no effluent is generated. Only very less quantity of domestic sewage is generated from the office toilet which is being disposed in soak pit. We are maintaining zero discharge. Water is being used for Cooling purposes/horticulture/plantation and are not discharged in storm water drain except during monsoon.
3	UPSPCB is directed to undertake requisite study through subject experts to examine quality and fitness of ground water for use as drinking water, ascertain the causes of contamination of ground water, recommend remedial measures required to be taken and direct the concerned Authorities and the Project Proponents, as the case may be, to take the same.	We conducted third party monitoring accredited by MOeF & NABL on regular basis for the ground water quality. The monitoring results is being submitted to UPSPCB on regular basis. Annexure-1
4	UTCL are directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj are remedied so	Total land Area-20 hectares Total Green Belt- 7.2 Hectors; No of Trees Planted till- 41,975 Trees (in 3 phases)

	<p>that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area is raised during forth coming monsoon season</p>	<table border="1"> <thead> <tr> <th colspan="2">Status of plantation in the year 2024-25</th> </tr> <tr> <th>Parameter</th> <th>Sapling (FY 2023-24)</th> </tr> </thead> <tbody> <tr> <td>Number of Sapling planted</td> <td>7700</td> </tr> <tr> <td>Number of Sapling survived</td> <td>5000</td> </tr> <tr> <td>Sapling survival rate</td> <td>64.4%</td> </tr> </tbody> </table> <p>Sum Photos green belt area developed are annexed as Annexure-2 for ready reference.</p>	Status of plantation in the year 2024-25		Parameter	Sapling (FY 2023-24)	Number of Sapling planted	7700	Number of Sapling survived	5000	Sapling survival rate	64.4%		
Status of plantation in the year 2024-25														
Parameter	Sapling (FY 2023-24)													
Number of Sapling planted	7700													
Number of Sapling survived	5000													
Sapling survival rate	64.4%													
<p>5</p>	<p>UPSPCB is directed to look into the aspect of requirement of installation of dust separation system and dust extraction system at additional point as recommended by the joint committee at the time of next inspection of UTCL and issue appropriate direction in this regard.</p>	<p>Internal road are made with concrete and Sprinklers systems are installed for dust suppression at handling area. The Sweeping Machine Water tanker and Sprinkling system is being used for controlling the dust emission.Annexure-3</p>												
<p>6</p>	<p>UPSPCB is directed to perform the ambient air monitoring at Berui village to ascertain the pollution level in referenced area and look into the cause if PM10 (µg/m3) in front of the house of the application, the same is higher than PM10 (µg/m3) at other location and suggest remedial measures, if any required.</p>	<p>AAQ emission is being monitored regularly third party monitoring accredited by MOeF &CCNABL accredited laboratory, The Ambient emission monitoring data is attached in Annexure-4</p>												
<p>7</p>	<p>UTCL have developed green belt on 33 % of the project area which is stated to be measuring about 400 acres and 6.6 hectares respectively as mandated by EC and CTE/CTO consent conditions and to submit report within one month specifying the deficiencies of green belt/plantation in terms of area, location, number and nature of species of trees and suggesting measures required to be taken by respondents No. 4-PPGCL and 5-UTCL for remedying</p>	<p>UTCL has developed green cover on 33% stretches of the project area of 20 hectare, The remaining area plantation will be completed in upcoming moon soon season. The Green Status development is shown in attached plant area map for ready reference.</p> <p>Tree Plantation & Planning</p> <table border="1"> <thead> <tr> <th colspan="4">Details</th> </tr> <tr> <th>Si. No.</th> <th>Years</th> <th>Area Location</th> <th>Total numbers</th> </tr> </thead> <tbody> <tr> <td> </td> <td> </td> <td> </td> <td> </td> </tr> </tbody> </table>	Details				Si. No.	Years	Area Location	Total numbers				
Details														
Si. No.	Years	Area Location	Total numbers											

deficiencies of green belt/plantation and the budget amount required for the same	1	2024-25	Plant Premises & Truck yard	5000
	2	2025-26	Plant Premises & Truck yard	5000
	2	2026-27	Plant Premises & Truck yard	4000
	2	2027-28	Plant Premises & Truck yard	4000

Annexure-1



Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number	JME/BCW/W/01	Report No	JME/W/240314338
Name & Address of Unit	Mrs. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District-Prayagraj Uttar Pradesh	Format No	7 & F-01
Sample Description	WATER (Ground)	Party Reference	NIL
Sample Location	Borewell No. 1	Reporting Date	20/03/2024
Client Representative (Name & Designation)	Mr. Dinesh Kumar	Analysis Completion Date	20/03/2024
Sample collected by	JMELPL Team	Analysis Start Date	16/03/2024
Latitude	25°12'02.0"	Receipt Date	16/03/2024
Longitude	81°38'48.0"	Sampling Date	15/03/2024
Protocol used	IS:3025 & APHA 23rd Edition 2017	Preservation	Refrigerated
		Sampling type	Grab
		Sample Quantity	Approx. 2.0 Litre
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S No	Parameters	Testing Protocol	Result	Unit	Specification as per IS 11500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25°C)	IS 3025 (Part-11)	7.43	-	6.5 to 8.5	No Relaxation
2	Colour	IS 3025 (Part-4)	BDL(DL 1.0)	Hazen Unit	5	15
3	Turbidity	IS 3025 (Part-11)	BDL(DL 1.0)	NTU	5	5
4	Odour	IS 3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5	Taste	IS 3025 (Part-6)	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS 3025 (Part-21)	256.30	mg/l	200	500
7	Calcium as Ca	IS 3025 (Part-40)	90.14	mg/l	75	200
8	Alkalinity as CaCO ₃	IS 3025 (Part-23)	218.0	mg/l	200	500
9	Chloride as Cl	IS 3025 (Part-32)	42.62	mg/l	250	1100
10	Residual free Chlorine	IS 3025 (Part-26)	BDL(DL 0.2)	mg/l	0.2	1.0
11	Cyanide as CN	IS 3025 (Part-27)	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS 3025 (Part-45)	8.12	mg/l	30	110
13	Total Dissolved Solids	IS 3025 (Part-16)	443.6	mg/l	500	2000
14	Sulphate as SO ₄	APHA 23rd Edition 4500-SO ₄ C-13a	47.34	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition 4500-F-0	0.43	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS 3025 (Part-34)	0.92	mg/l	45	No Relaxation
17	Iron as Fe	IS 3025 (Part-53)	BDL (DL 0.02)	mg/l	-	No Relaxation
18	Aluminium as Al	IS 3025 (Part-56)	BDL (DL 0.03)	mg/l	0.03	0.2
19	Boron	IS 3025 (Part-17)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Srihita
Srihita Gupta
Tested by

Himant
Himant Choudhary
Checked by

[Signature]
Authorized Signatory

Reg. Office & Lab.
424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: JME/DCM/W/31

Report No: JME/W/240316338

Sl. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 11800-2012	
					Recommended Acceptable Limit	Permissible Limit in the Absence of Alternate Source
22	Hexavalent Compounds	APHA 2340 Colorimetric Method C/D	ND (DL 0.001)	mg/l	0.001	0.001
23	Anionic Detergents as MBAS	APHA 2340 Colorimetric Method	ND (DL 0.001)	mg/l	0.2	1
22	Total Chloride as Cl ⁻	IS 3025 (Part 3)	ND (DL 0.001)	mg/l	-	-
23	Zinc as Zn	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	1	15
24	Copper as Cu	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	0.05	1.5
25	Manganese as Mn	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	0.1	0.3
26	Cadmium as Cd	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	0.001	No Relaxation
27	Lead as Pb	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	0.01	No Relaxation
28	Selenium as Se	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	0.01	No Relaxation
29	Arsenic as As	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	0.01	No Relaxation
30	Mercury as Hg	IS 3025 (Part 4)	ND (DL 0.001)	mg/l	0.001	No Relaxation
31	Sodium as Na	IS 3025 (Part 4)	ND	mg/l	-	-
32	Potassium as K	IS 3025 (Part 4)	7.0	mg/l	-	-

Note: ND - Not Detected, DL - Detection Limit

Findings Report

Page 2 of 2

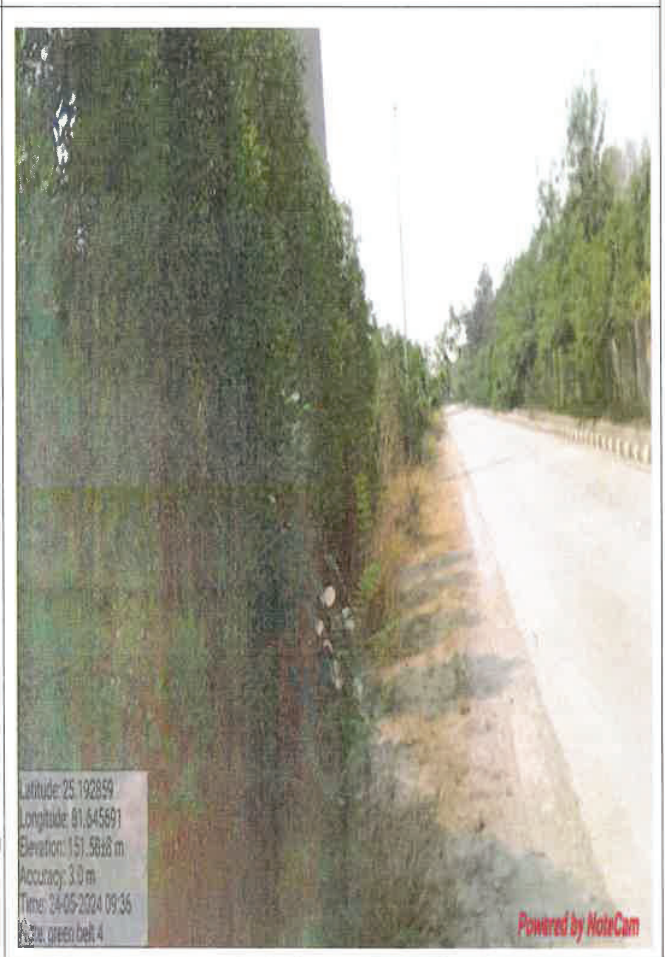
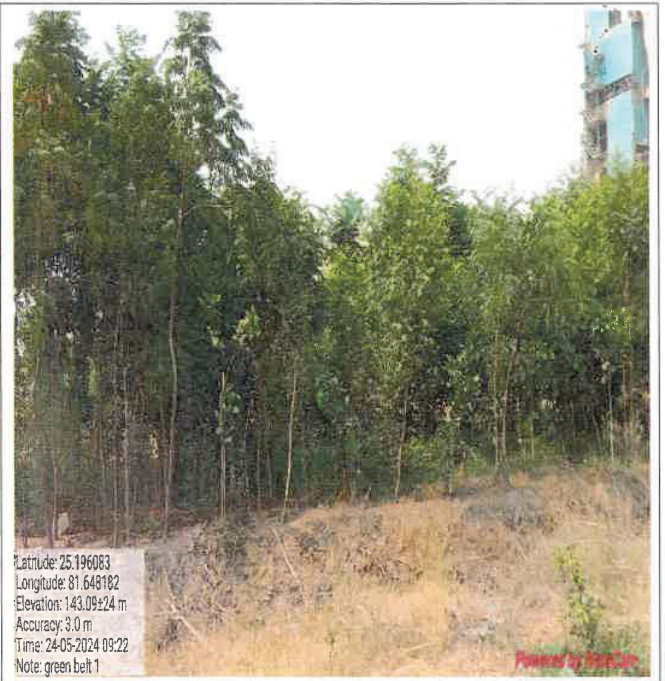
S. K. Mittal
Srini. Mittal
Tested by

S. K. Mittal
Srini. Mittal
Checked by

Authorized Signatory

Reg. Office & Lab.
 424, Ground Floor, 133/134, Phase IV, Gurgaon-122015 (Haryana)
 E-mail: jmeenvirolab@hotmail.com | www.jmeenvirolab.com

Corporate Office
 Ensur Digital Greens, Tower B, Unit No. 1517,
 Golf Course Extn. Road, Sector 03,
 Gurgaon-122015 (Haryana)

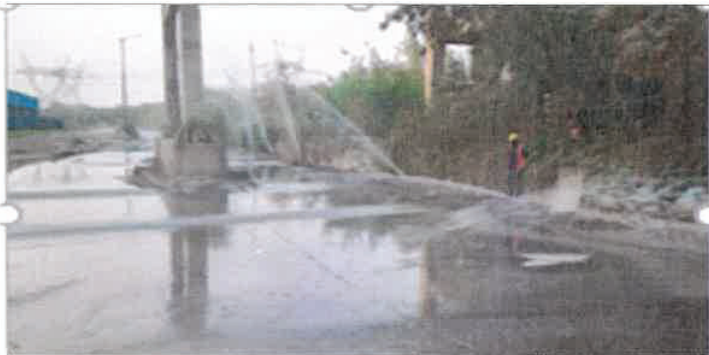


Plantation Report & PLAN;

Details of Green Belt Development					
Si. No.	Month	Area Location	Plant Species		Total numbers
	FY 19-20	Plant Premises	Sa lin	Nos.	14500
			Neem	1000	
			Sheesham	1000	
			Aöun	1000	
			Karan	1000	
			Pakad	1000	
			Jamun	1000	
			pee al	1000	
			Amrood	1000	
			Amala	1000	
			Aaam	500	
			Casia Semia	1000	
			Chitwan	1000	
			Amaltas	1000	
			Kadamb	1000	
			Ashok	1000	
2	FY20-21	Plant ises	Neem Tree	300	4000
			Sheesham	200	
			Arjun	200	
			Karanj	200	
			Pakad	200	
			Jamun	100	
			Sagaun TREE	1,700	
			Casia Samia	100	
			Amarood	100	
			Mango	100	
			Chitwan Tree	100	
			Amaltas Tree	100	
			Kadamb Tree	100	
			Ashok Tree	200	
			Mixed Fruit	200	
			Maulshree	300	
3	FY 21-22	Plant Premises	Jamun	500	4000
			Amarood	500	
			Mango	500	
			Mixed Fruit	500	
			katahal	200	
			Amala	200	
4	FY22-23	Plant Premises	11775(mango ashok sheesham cornocorpurs, karanj ,kadamb ,nibu,bottle palm etc) sapling planted		1 1775
			11775		

5	FY23-24	Plant Premises	1500 sq meter area will be developed by using MIYAWAKI system. Remaining area will be developed as green belt by this year	Work is under process	2500
		Completion of 33%	NEEM	500	5200
			KADAMB	500	
			AMALTAS	500	
			MANGO	1000	
			KARANJ, SHEESHAM	500	
			ARJUN MAULSHREE	500	
			LOCAL SPECIES	500	
			Dubai tree	1200	
	FY24-25	Plant Premises	NEEM	2000	7700
			KADAMB	500	
			MANGO	3200	
			KARANJ,SHEESHAM	2000	

Annexure-3



Water Sprinkling



Water Tanker

Annexure-4



TEST REPORT

Sample Number	JME/BCWIA/08	Report No	JMEIA/250120218
Name & Address of Unit	Mrs. UltraTech Cement Limited Bera Cement Works (Grinding Unit) at Tehsil- Bera, District- Prayagraj, Uttar Pradesh	Format No	T-1-F-02
		Party Reference No	NA
		Reporting Date	23/01/2025
		Analysis Completion Date	23/01/2025
		Analysis Start Date	20/01/2025
		Receipt Date	20/01/2025

Sample Description **AMBIENT AIR QUALITY MONITORING**

General Information
 Client Representative (Name & Designation) Mr. Dinesh Kumar
 Sample collected by JME/PL Team
 Sampling Location Berui Village
 Latitude -
 Longitude -
 Instrument used ROS-5FPS
 Instrument code JME/ROS/01/14 & JME/FPB/01/10
 Instrument calibration status Calibrated
 Meteorological condition during monitoring Clear Sky
 Date of Monitoring 16/01/2025 To 17/01/2025
 Time of Monitoring 09:45 to 09:45 Hrs.
 Actual duration of Monitoring (minutes) 1410.0
 Ambient Temperature (°C) Max 21°C, Min 12°C
 Sampling activity Trucks movement & Wagon Loading-Unloading
 Control measure if Any -
 Sampling & Analysis Protocol IS-5182 & CPCB Guidelines
 Parameter Required As per work order

TEST RESULTS

S. No	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182, (Part-2)	32.78	µg/m ³	90
2	PM10	IS 5182, (Part-2)	57.00	µg/m ³	100
3	Nitrogen Dioxide	IS 5182, (Part-6)	14.21	µg/m ³	80
4	Sulphur Dioxide	IS 5182, (Part-2)	5.17	µg/m ³	60
5	Carbon Monoxide	IS 5105, (Part-10)	0.86	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards, Schedule-VII, (Rule 3 (3B)) (Part II sec-310) 16.11.2009

End of Report

Vandana Sharma
Tested by

Deepak Singh
Checked by

Sudhakar Yadav
Authorized Signatory

Reg. Office & Lab:
 AQI, Ground Floor, Lajpura, (Phase-II) Gurgaon (Haryana)-122015, India
 E-mail: jmeenviro@rediffmail.com | www.jmeenviro.com

Corporate Office:
 E-Phase, Digidig Centre, Tower-02, Unit No. 1517,
 Gurgaon Exd. Road, Sector-61,
 Gurgaon-122011, India

Ambient Air Monitoring Report at Berui village



UTCL/BSCW/ENV/GFD/Plantation/2024-25/13

Date-20.07.2024

To,

The Divisional Forest Officer,
Prayagraj (U.P.)

Subject: Request for Site Visit Regarding Plantation as per guidance letter plantation in plant premises.

Dear Sir,

We are writing to request a visit to the site of M/s Ultratech Cement Limited in relation to the plantation as per the guidance.

During the visit, I intend to assess the status of plantation efforts, ascertain the level of compliance and identify any areas requiring immediate attention and remediation.

Your cooperation in facilitating this visit would be greatly appreciated.

Please let me know a convenient time for the visit, and if any specific arrangements need to be made beforehand.

Thank you for your attention to this matter. I look forward to your favourable response and the opportunity to conduct the visit.

Note- Please provide the certificate, I will be very grateful to you.

Yours sincerely,

for Ultratech Cement Limited (Unit: Bata Cement Works.)

(Signature)
 (Sudhir Sharma)
 AVP & Unit Head (Bata Cement Works)

38/11/24
38/11/24
96-7



Ultratech Cement Limited
 (Unit : Bata Cement Works)
 A/c : Lalgana, Tehsil : Bata, Dist. : Prayagraj (U.P.) 212107
 Website : www.ultratechcement.com
 Registered Office : 5th Wing, Akasa Centre, 2nd Floor, Bahadur Cawas Road, Andheri (East), Mumbai - 400093
 T. : + 91 22 66917380 | CIN : L28940MH42000PLC130430



हिन्दुस्तान

पेड़ लगाओ पेड़ बचाओ अभियान के अंतर्गत शंकरगढ़ में हुआ पौधरोपण।

शंकरगढ़ में वृहद रूप से किया गया पौधरोपण

शंकरगढ़। पेड़ लगाओ पेड़ बचाओ अभियान के अंतर्गत नविगर को अल्ट्राटेक परिसर में वन क्षेत्राधिकारी शंकरगढ़ एव अल्ट्राटेक यूनिट द्वारा के यूनिट हेड की अध्यक्षता में परिसर में पौधों का रोपण किया गया। क्षेत्रीय वनक्षेत्राधिकारी अजय कुमार एव अल्ट्राटेक सीमेंट यूनिट द्वारा के यूनिट हेड सुधीर शर्मा के नेतृत्व में कई फलदार पौधे लगाए गए। इस मौके पर क्षेत्रीय वन अधिकारी महेन्द्र कुमार पकज एव कंपनी के टैरिफिकल हेड मनोज वैरागी सहित अन्य अधिकारी एवं कर्मचारी मौजूद रहे।



Time: 07/07/2024 11:04
Note: photo



Time: 07/07/2024 11:05
Note: photo



Time: 07/07/2024 11:05
Note: photo



© MEDIAL 9 PHOTOS
DINERJI

342418417 12 42



Ref. No.- UTCL/BRCW/UPPCB/NGT/2025-2026/26

Date-05.02.2025

The Regional Officer,
Uttar Pradesh Pollution Control Board,
Prayagraj, Uttar Pradesh.

Subject: Submission of Compliance Report for NGT Observation.

Ref:- No.GO1410/NGT OA-NQ.617/2022/2025 on date 01/02/2025

Respected Sir/Madam,

I am writing to submit the compliance report in response to the observations made by the Honourable National Green Tribunal (NGT), Principal Bench, New Delhi in the matter of Pushpender v. State of UP & Ors. OA NO. 617 of 2017. We have diligently worked to address the concerns and implement the directives issued by the Tribunal in its order dated 22.05.24.

Pursuant to the directions of the National Green Tribunal (NGT), various compliances were directed to be undertaken by the Project Proponent(s), subject to the submission of reports by the Uttar Pradesh Pollution Control Board (UPPCB) and the Divisional Forest Officer (DFO). In the absence of the any such reports at present, we are nevertheless submitting all relevant information for your kind consideration.

Please find enclosed the compliance report which details the actions taken and measures implemented to ensure adherence to the Tribunal's directives.

We express our sincere gratitude to the Tribunal for its guidance in this matter.

We remain committed to upholding environmental standards and contributing to the protection and preservation of our environment.

Thank you for your attention to this submission. We look forward to your kind consideration and confirmation of compliance.

Yours sincerely,

(Sudhir Sharma)
AVP & Grinding Unit Head



UltraTech Cement Limited
(Unit : Bara Cement Works)

A/p : Lohgara, Tehsil : Bara, Distt. : Prayagraj (U.P.) 212107

Website : www.ultratechcement.com

Registered Office : 'B'Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400093

T.: + 91 22 66917800 | CIN : L26940MH2000PLC128420

Reviewed

13/02/2025



J.M. ENVIROLAB PVT. LTD.

1470

30 years of success

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number:	JME/BCW/W/01	Report No.:	JME/W/250120005
Name & Address of Unit:	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No. :	7.5 F-01
Sample Description:	WATER (Ground)	Party Reference:	NIL
Sample Location:	Borewell No. 1	Reporting Date:	25/01/2025
Client Representative (Name & Designation):	Mr. Dinesh Kumar	Analysis Completion Date:	25/01/2025
Sample collected by	JMELPL Team	Analysis Start Date:	20/01/2025
Latitude :	25°12'02.0"	Receipt Date:	20/01/2025
Longitude :	81 °38'48.0"	Sampling Date:	18/01/2025
Protocol Used :	IS:3025 & APHA 23rd Edition 2017	Preservation:	Refrigerated
		Sampling Type:	Grab
		Sample Quantity:	Approx.2.0 Litre
		Packing Status :	Temporary Sealed
		Parameter Required:	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Limit as per IS:10500- 2012	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.38	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL(DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL(DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	276.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	112.0	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	231.0	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	52.96	mg/l	250	1100
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL(DL 0.2)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	0.46	mg/l	30	110
13.	Total Dissolved Solids	IS:3025 (Part-16)	467.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO ₄ -C/D/E	56.32	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	0.63	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	1.10	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	BDL (DL 0.02)	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL(DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL(DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Brishti Mehta
Brishti Mehta
Tested by

Abhishek Tiwari
Abhishek Tiwari
Checked by

Prakash Kumar Yadav
Authorized Signatory
Authorized Signatory

Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This reports is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

1471



30 years of success

J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: **JME/BCW/W/01**Report No.: **JME/W/250120005**

S. No.	Parameters	Testing Protocol	Result	Unit	Limit as per IS:10500- 2012	
					Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation
31.	Sodium as Na	IS:3025 (Part-45)	68.0	mg/	--	--
32.	Potassium as K	IS:3025 (Part-45)	13.0	mg/	--	--

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Srishti Mehta
Srishti Mehta

Tested by

Abhishek Tiwari
Abhishek Tiwari

Checked by

Rajiv Yadav
Rajiv Yadav
Authorized Signatory

Authorized Signatory

Note:

1. This test report has been at your request and test results pertain to the tested sample received.
2. This reports is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
5. The sample will be destroyed after retention time unless otherwise specified specially.
6. Endorsement of the product tested by the laboratory is neither inferred nor implied.
7. Report shall not be reproduce except in full without approval of the laboratory.
8. All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

ANNEXURE-2



Plantation Report & PLAN;					
Details of Green Belt Development					
Si. No.	Month	Area Location	Plant Species		Total numbers
	FY 19-20	Plant Premises	Sa lin	Nos.	14500
			Neem	1000	
			Sheesham	1000	
			Aöun	1000	
			Karan	1000	
			Pakad	1000	
			Jamun	1000	
			pee al	1000	
			Amrood	1000	
			Amala	1000	
			Aaam	500	
			Casia Semia	1000	
			Chitwan	1000	
			Amaltas	1000	
			Kadamb	1000	
			Ashok	1000	
2	FY20-21	Plant ises	Neem Tree	300	4000
			Sheesham	200	
			Arjun	200	
			Karanj	200	
			Pakad	200	
			Jamun	100	
			Sagaun TREE	1,700	
			Casia Samia	100	
			Amarood	100	
			Mango	100	
			Chitwan Tree	100	
			Amaltas Tree	100	
			Kadamb Tree	100	
			Ashok Tree	200	
			Mixed Fruit	200	
			Maulshree	300	
3	FY 21-22	Plant Premises	Jamun	500	4000
			Amarood	500	
			Mango	500	
			Mixed Fruit	500	
			katahal	200	
			Amala	200	
4	FY22-23	Plant Premises	11775(mango ashok sheesham cornocorpurs, karanj)		1 1775
			11775		

Annexure-3



Water Sprinkling



Water Tanker

1475



30 years of success

J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: **JME/BCW/A/08** Report No.: **JME/A/250120218**
 Name & Address of Unit: **M/s. UltraTech Cement Limited** Format No.: **7.5 F-02**
Bara Cement Works (Grinding Unit) Party Reference No.: **Nil**
at Tehsil- Bara, District- Prayagraj, Reporting Date: **22/01/2025**
Uttar Pradesh Analysis Completion Date: **22/01/2025**
 Analysis Start Date: **20/01/2025**
 Receipt Date: **20/01/2025**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)

Mr. Dinesh Kumar

Sample collected by

JMELPL Team

Sampling Location

Berui Village

Latitude

-

Longitude

-

Instrument used

RDS&FPS

Instrument code

JME/RDS/01/14 & JME/FPS/01/10

Instrument calibration status

Calibrated

Meteorological condition during monitoring

Clear Sky

Date of Monitoring

16/01/2025 To 17/01/2025

Time of Monitoring

09:45 to 09:45 Hrs.

Actual duration of Monitoring, (minutes)

1418.0

Ambient Temperature (°C)

Max 21°C, Min 12°C

Surrounding activity

Trucks movement & Wagon Loading-Unloading

Control measure if Any

--

Sampling & Analysis Protocol

IS-5182 & CPCB Guidelines

Parameter Required

As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1.	PM2.5	IS:5182, (Part-24)	32.78	µg/m ³	60
2.	PM10	IS:5182, (Part-23)	57.09	µg/m ³	100
3.	Nitrogen Dioxide	IS: 5182, (Part-6)	14.21	µg/m ³	80
4.	Sulphur Dioxide	IS: 5182, (Part-2)	5.17	µg/m ³	80
5.	Carbon Monoxide	IS: 5182, (Part-10)	0.56	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 16.11.2009

End of Report

Vandana Sharma
Tested by

Deepak Singh
Checked by

Sita Ram Yadav
Authorized Signatory

Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This reports is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.com

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

From: [Deepak Singh](#)
To: ["Consultant Judicial-NGT\(P.B.\)"; "arvindkumar2003@gmail.com"; "jesalw@gmail.com"; "ms@uppcb.in"; "ccb.cpcb@nic.in"; "dmail@nic.in"](#)
Cc: [Nandita Chauhan](#); [Tijil Thakur](#); [Sushil Dogra](#)
Subject: MA NO.6 OF 2025 IN OA NO. 617 of 2022 | Pushpender versus State of Uttar Pradesh & Others
Date: 17 February 2025 22:08:00
Attachments: [Affidavit Copy.pdf](#)

Dear Sir/Madam

Please find attached Compliance Affidavit is being filed on behalf of Respondent No. 5 (Ultratech Cement Limited) in MA NO. 6 OF 2025 IN OA NO. 617 of 2022.

Please acknowledge the receipt.

Regards

Deepak Singh

Court Clerk

Advocate for Respondent No.5

9911180884